

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERS
- ISSUED.**

ROC.NO.701/2016-B.SPL.

NOTIFICATION NO.217-B.SPL.

DATED:01.02.2016

The High Court is pleased to order the following Transfer and Posting:-

I

Sri S.Madhu, Addl. Junior Civil Judge, Husnabad, Karimnagar District is transferred and posted as Prl. Junior Civil Judge, Jagital, Karimnagar (Post kept vacant)

- i) Sri S.Madhu, will immediately handover charge of his post and also the post of Prl. Junior Civil Judge, Husnabad, which post he is holding full additional charge to the Prl. Junior Civil Judge, Huzurabad, and proceed to his new station. He shall take charge of his post from I Addl. Junior Civil Judge, Jagtial, Karimnagar District.
- ii) The Prl. Junior Civil Judge, Huzurabad, will be in full additional charge of the posts of Prl. and Addl. Junior Civil Judges, Husnabad, until further orders.

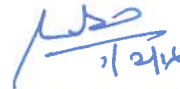
II

1. Sri K.Dasaradha Ramaiah, Junior Civil Judge, Narayanpet, Mahabubnagar District is transferred and posted as Junior Civil Judge, Achampet, Mahabubnagar District VICE Sri M.Sai Kumar, transferred.

2. On relief Sri M.Sai Kumar, Junior Civil Judge, Achampet, Mahabubnagar District is transferred and posted as Junior Civil Judge, Narayanpet, Mahabubnagar District VICE Sri K.Dasaradha Ramaiah, transferred.

- i) Sri K.Dasaradha Ramaiah will immediately handover charge of his post to the Junior Civil Judge, Kodangal and proceed to his new station. He shall take charge of his post from Sri M.Sai Kumar.
- ii) The Junior Civil Judge, Kondangal, will be in full additional charge of the post of Junior Civil Judge, Narayanpet, Mahabubnagar District until further orders.
- iii) Sri M.Sai Kumar, on relief shall take charge of the post of Junior Civil Judge, Narayanpet, from Junior Civil Judge, Kondangal.

NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.


21/2/16
REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
12. The Prl. District and Sessions Judges, Karimnagar and Mahabubnagar.

13. The I Addl. District and Sessions Judge, Karimnagar and Mahabubnagar
14. The Prl. Junior Civil Judge, Husnabad, Karimnagar District
15. The Addl. Junior Civil Judge, Husnabad, Karimnagar District
16. The Prl. Junior Civil Judge, Jagtial, Karimnagar District.
17. The I Addl. Junior Civil Judge, Jagtial, Karimnagar District.
18. The Junior Civil Judge, Narayanpet, Mahabubnagar District
19. The Junior Civil Judge, Achampet, Mahabubnagar District
20. The Junior Civil Judge, Kodangal, Mahabubnagar District.
21. The District Treasury Officer, Karimnagar and Mahabubnagar.
22. The Sub Treasury Officers, Husnabad, Jagtial (Karimnagar District), Narayanpet, Kodangal and Achampet (Mahabubnagar District).

23. THE SECTION OFFICERS:-

(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.